

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :26/02/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION2602- 11.00AM -11.05 AM

895-ADMISSION-CODE-ZEELCONFIRMATORY-AT 11.06 AM

1	Misc. Application	28/2024	MR. SUBHASH CHANDRA-DELAY Vs. SEBI	Bodhi Legal
(Main Matter Number :SEBI Appeal/0000132/2024)				

	SEBI Appeal	132/2024	MR. SUBHASH CHANDRA Vs. SEBI	Bodhi Legal
Sub Matter : Misc. Application/0000028/2024				
Sub Matter : Misc. Application/0000171/2024				

	Misc. Application	171/2024	MR. SUBHASH CHANDRA-STAY Vs. SEBI	Bodhi Legal
(Main Matter Number :SEBI Appeal/0000132/2024)				

907-ADMISSION-COURTCODE-SHAREPROAO-11.08 AM

2	SEBI Appeal	139/2024	SHRI GOVIND RAJ RAO Vs. SEBI	Adv. Dhruvika Manish Bhayani
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966-ADMISSION-COURTCODE-SHARONFINAL-AT11.10 AM

3	Misc. Application	5/2024	ANJALI KRISHANDEV BAHUGUNA AND ORS.-DELAY Vs. SEBI	Priyanka Pandey Associate
(Main Matter Number :SEBI Appeal/0000140/2024)				

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	SEBI Appeal	140/2024	ANJALI KRISHANDEV BAHUGUNA AND ORS. Vs. SEBI	Priyanka Pandey Associate
Sub Matter :		Misc. Application/0000005/2024		

93-MA HEARING-COURTCODE-MAURGENCY-AT11.12 AM

4	Misc. Application	140/2024	OPG Securities Private Limited and Ors.-Urgent Reliefs Vs. SEBI	RHP Partners
Sub Matter :		(Main Matter Number :SEBI Appeal/0000184/2019)		

437-ADMDISPOSAL-COURTCODE-MISSELLING-AT-11.13 AM

5	SEBI Appeal	373/2021	Yes Bank Limited Vs. SEBI	J. Sagar Associates advocates and solicitors K. Ashar and Co
	SEBI Appeal	374/2021	Vivek Kanwar and Ors Vs. SEBI	J. Sagar Associates advocates and solicitors
	SEBI Appeal	729/2022	Rana Kapoor Vs. SEBI	Rushin S. Kapadia Advocate
Sub Matter :		Misc. Application/0001228/2022		
Sub Matter :		Misc. Application/0001729/2022		
Sub Matter :		Misc. Application/0000962/2023		
	Misc. Application	1228/2022	RANA KAPOOR-URGENCY AND INTERIM RELIEF Vs. SEBI	Rushin S. Kapadia Advocate
Sub Matter :		(Main Matter Number :SEBI Appeal/0000729/2022)		
	Misc. Application	1729/2022	SEBI-DELAY IN REPLY Vs. RANA KAPOOR	K Ashar and Co
Sub Matter :		(Main Matter Number :SEBI Appeal/0000729/2022)		

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	Misc. Application	962/2023	RANA KAPOOR INTERIM RELIEFS Vs. SEBI	ADV. RUSHIN S. KAPADIA
(Main Matter Number :SEBI Appeal/0000729/2022)				
<u>947-DISPOSAL-COURTCODE-GDRNAKODA-AT11.14 AM</u>				
6	SEBI Appeal	290/2022	SHRI D.B. JAIN AND ANR. Vs. SEBI	Jitendra Sharda Advocate
	SEBI Appeal	494/2022	European American Investment Bank AG Vs. SEBI	Ganesh and Co
Sub Matter(Disposed) : Misc. Application/0000828/2022				
Sub Matter(Disposed) : Misc. Application/0000829/2022				
Sub Matter : Misc. Application/0000830/2022				
Sub Matter(Disposed) : Misc. Application/0001346/2022				
	Misc. Application	830/2022	European American Investment Bank AG -STAY Vs. SEBI	Ganesh and Co
(Main Matter Number :SEBI Appeal/0000494/2022)				
	SEBI Appeal	544/2022	Arun Panchariya Vs. SEBI	
Sub Matter : Misc. Application/0000967/2022				
Sub Matter(Disposed) : Misc. Application/0000968/2022				
Sub Matter(Disposed) : Misc. Application/0000969/2022				
Sub Matter(Disposed) : Misc. Application/0001360/2022				
	Misc. Application	967/2022	Arun Panchariya-Interim Relief Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000544/2022)				
	Misc. Application	1579/2022	D.B.JAIN AND ANR.-DELAY Vs. SEBI	Jitendra Sharda Advocate
(Main Matter Number :SEBI Appeal/0001031/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	1031/2022	D.B.JAIN AND ANR. Vs. SEBI	Jitendra Sharda Advocate
Sub Matter :		Misc. Application/0001579/2022		
Sub Matter(Disposed) :		Misc. Application/0000241/2023		
	SEBI Appeal	874/2023	Arun Panchariya Vs. SEBI	SANDEEP WADHAWAN Adv
Sub Matter(Disposed) :		Misc. Application/0001189/2023		
Sub Matter(Disposed) :		Misc. Application/0001188/2023		
<u>212-DISPOSAL-COURTCODE-RICOHWTM-AT11.15 AM</u>				
7	Misc. Application	398/2023	TETSUYA TAKANO-EXEMPTION Vs. SEBI	INDUSLAW
(Main Matter Number :SEBI Appeal/0000349/2023)				
	Misc. Application	401/2023	A.T.RAJAN-EXEMPTION Vs. SEBI	INDUSLAW
(Main Matter Number :SEBI Appeal/0000350/2023)				
	SEBI Appeal	349/2023	TETSUYA TAKANO Vs. SEBI	INDUSLAW
Sub Matter(Disposed) :		Misc. Application/0000396/2023		
Sub Matter(Disposed) :		Misc. Application/0000397/2023		
Sub Matter :		Misc. Application/0000398/2023		
Sub Matter(Disposed) :		Misc. Application/0001004/2023		
	SEBI Appeal	350/2023	A.T.RAJAN Vs. SEBI	INDUSLAW
Sub Matter(Disposed) :		Misc. Application/0000399/2023		
Sub Matter(Disposed) :		Misc. Application/0000400/2023		
Sub Matter :		Misc. Application/0000401/2023		
Sub Matter(Disposed) :		Misc. Application/0001003/2023		

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	SEBI Appeal	393/2023	ARVIND SINGHAL Vs. SEBI	DHOLAKIA ASSOCIATES	LAW
Sub Matter(Disposed) : Misc. Application/0000471/2023					
	SEBI Appeal	394/2023	ANIL SAINI Vs. SEBI	DHOLAKIA ASSOCIATES	LAW
Sub Matter(Disposed) : Misc. Application/0000474/2023					
Sub Matter : Misc. Application/0001550/2023					
	SEBI Appeal	395/2023	MANOJ KUMAR Vs. SEBI	DHOLAKIA ASSOCIATES	LAW
Sub Matter(Disposed) : Misc. Application/0000482/2023					
Sub Matter(Disposed) : Misc. Application/0001029/2023					
Sub Matter : Misc. Application/0001551/2023					
	Misc. Application	1550/2023	ANIL SAINI-DELAY IN REJOINDER Vs. SEBI	DHOLAKIA ASSOCIATES	LAW
(Main Matter Number :SEBI Appeal/0000394/2023)					
	Misc. Application	1551/2023	MANOJ KUMAR-DELAY IN REJOINDER Vs. SEBI	DHOLAKIA ASSOCIATES	LAW
(Main Matter Number :SEBI Appeal/0000395/2023)					

498-DISPOSAL-CODE-RESEARCHANALYST-AT-11.16 AM

8	SEBI Appeal	730/2023	Manish Goel Vs. SEBI and Anr	Appellant in Person	
Sub Matter(Disposed) : Review Application/0000034/2023					
Sub Matter : Misc. Application/0001428/2023					
Sub Matter(Disposed) : Misc. Application/0001439/2023					
	Misc. Application	1428/2023	MANISH GOEL-STAY Vs. SEBI and Anr.	Appellant In Person	
(Main Matter Number :SEBI Appeal/0000730/2023)					

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	SEBI Appeal	931/2023 (/0000)	Manish Goel Vs. SEBI and Anr.	Appellant In Person
Sub Matter :		Misc. Application/0000059/2024		
	Misc. Application	59/2024	SEBI-DELAY IN REPLY Vs. Manish Goel	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000931/2023)				

431-DISPOSAL-COURTCODE-TRINITYAO-AT11.17 AM

9	SEBI Appeal	820/2023 (/0000)	Trinity Alternative Investment Managers Ltd Vs. SEBI	Alliance Law Adv
Sub Matter :		Misc. Application/0001291/2023		
Sub Matter(Disposed) :		Misc. Application/0001292/2023		
Sub Matter :		Misc. Application/0001531/2023		
	Misc. Application	1291/2023 (/0000)	Trinity Alternative Investment Managers Ltd-Urgency Vs. SEBI	Alliance Law Adv
(Main Matter Number :SEBI Appeal/0000820/2023)				
	Misc. Application	1531/2023	SEBI DELAY IN REPLY Vs. Trinity Alternative Investment Managers Ltd	Vidhii Partners Adv
(Main Matter Number :SEBI Appeal/0000820/2023)				

793-DISPOSAL-COURTCODE-SCORESHIGHBROW-AT 11.18 AM

10	Misc. Application	42/2024 (/0000)	SOM DISTILLERIES AND BREWERIES LTD.-EXEMPTION Vs. SEBI	M/s. Crawford Bayley and Co.
(Main Matter Number :SEBI Appeal/0000090/2024)				

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	SEBI Appeal	90/2024 (/0000)	SOM DISTILLERIES AND BREWERIES LTD. Vs. SEBI	M/s. Crawford Bayley and Co.
Sub Matter :		Misc. Application/0000042/2024		